

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.217
Appeal/40(AHM)2022

Proceedings under Section 59 of Co. Act, 2013

IN THE MATTER OF:

Kutubuddin Fakhruddin Kapadia
(Skvee International Pvt Ltd)
V/s
Registrar of Companies

.....Applicant

.....Respondent

Order delivered on: 08/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Mariya Dalal, Adv

ORDER

Re-list before the regular bench on 04.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)